

subsidy and it is a matter within the jurisdiction of individual State Governments

[*Translation*]

Greenhouse Effect

6335. SHRI SUSHIL CHANDRA VERMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether levels of water touching Indian coasts are affected by Greenhouse effect;

(b) if so, the details thereof;

(c) whether any study has been conducted on "Greenhouse Effect" and the consequent thrust of rapid climate changes by the foreign scientists and the Indian scientists; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). Scientists have estimated that the sea-level is rising roughly at the rate of 1 mm per year, but the exact relationship between the greenhouse effect and the levels of water on the Indian coast has not been established.

(c) Yes, Sir. Several studies have been conducted on various aspects of the greenhouse effect.

(d) The outcome has shown a trend of global warming and possible climate change, but there are numerous uncertainties regarding the causes, scale of impacts and regional variation.

[*English*]

Assistance for Bhadra Wildlife Sanctuary

6336. SHRIMATI BASAVA RAJESWARI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Karnataka Forest Department has prepared a master plan to develop the Bhadra Wildlife Sanctuary in 'Chikmagalur and Shimoga districts;

(b) if so, the whether the Karnataka Government has sought financial assistance therefor from the Union Government; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) to (c). Central Government have received no master plan proposal for the development of the Bhadra Wildlife Sanctuary in the Chikmagalur and Shimoga districts of Karnataka.

[*Translation*]

Quota of Berths at Samastipur

6337. SHRI LALIT ORAON: Will the Minister of RAILWAYS be pleased to state:

(a) whether the quota of berth for three-tier in 5609-UP (Avadh-Assam Express) from Samastipur station has been withdrawn;

(b) whether there is no quota for A. C. Chair car also from this station;

(c) if so, the reasons therefor;

(d) whether there is proposal to restore it; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). Yes, Sir.

(c) The Reservation Quota in IInd class was withdrawn due to heavy demand at stations on N. F. Railway. No Ac Chair Car accommodation is available on this train.

(d) Yes, Sir.

(e) A quota of 6 IInd class berths has been allotted at Samastipur station in Muzafarpur-New Delhi coach of 5609 Guwahati-New Delhi Avadh-Assam Express w. e. f. 4.5.1992.

Stations in North U. P.

6338. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of RAILWAYS be pleased to state:

(a) the details of amount spent separately on Dehradun, Kotdwar, Rishikesh, Nazibabad and Ramnagar Railway Stations of Uttar Pradesh during last three years, year-wise along-with the works on which the amount has been spent;

(b) whether the Government propose to modernise and fully develop the said Stations;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Railways do not keep stationwise details of expenditure incurred on maintenance/repairs. No major works have been undertaken at these stations during the last three years.

(b) to (d). All these stations have been provided with adequate facilities commensurate with the volume of traffic handled.

Financial Assistance to Kendriya Ayurved Avam Siddh Anusandhan Parishad

6339. SHRI DAU DAYAL JOSHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the grant given to the Kendriya Ayurved Avam Siddh Anusandhan Parishad during each of the last three years;

(b) whether this amount is provided annually; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) A statement is attached.

(b) Grants are given every in several instalments.

(c) Not Applicable.